

Name of the Corporate Debtor: SRGP CORPORATION LIMITED; Date of Commencement of CIRP: 30-07-2025; List of Creditors as on: 04-10-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	18	36374429.55	18	36374429.55	7.73	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	264318335	1	264318335	56.20	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	177662018.97	3	169593248	36.06	0	0	1435343	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	13724891	0	0	0.00	0	0	3724891	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	496901	0	0	0.00	0	0	496901	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1125000	0	0	0.00	0	0	1125000	NA
Total		25	493701575.52000 004	22	470286012.55	100.00	0	0	6782135	